

ÚITEM NO.11

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRLMP No. 26445/2016 in Criminal Appeal No. 776/2016

ZULFIQAR

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

(for bail and office report)

WITH

CRLMP No.12467/2016 in CrI.A. No. 161/2014

(With appln.(s) for exemption from filing O.T. and bail and bail
and permission to file additional documents and Office Report)

Date : 18/11/2016 This application was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA

HON'BLE MR. JUSTICE AMITAVA ROY

For Appellant(s) Mr. Rauf Rahim,Adv.

Mr. Shakil Ahmed Syed, AOR

Mr. Mohd. Parvez, Adv.

Mr. M. Lasker, Adv.

For Respondent(s) Mr. Garvesh Kabra, Adv.

Mr. siddharth Senger, Adv.

Mr. Abhishek Chaudhary, AOR

UPON hearing the counsel the Court made the following

O R D E R

Let the matter be listed in the second week of January, 2017.

(Gulshan Kumar Arora) (H.S. Parasher)

Court Master Court Master